## Afforestation and tree planting Activities by National Waste Land Development Board

3093. SHRI DILIP SINGH JUDEV: Will the PRIME MINISTER be pleased to state;

- (a) the state wise details of the targets and achievement of afforestation and tree planting activities under various schemes initiated by the National Waste Land Development Board during Seventh Five Year Plan; and
- (b) the target set during the Eighth Five Year Plan period sate-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELAND DEVELOPMENT): (COL. RAM SINGH)- (a) An area of 8.885 million hectares has been planted against the target of 8.655 million hectares under various Central and State

Plans including the schemes of the National Wastelands Development Board during the Seventh Plan per iod. The State-wise details art at Annexure. [See Appendix CLXVI, Annexure No. 54]

to

(b) After the reconstitution of the National Wastelands Development Board in July, 1992, the National Aff orestation Eco-Development and ard, in the Ministry of Environment and Forests, is the nodal agency for afforestation and tree planting under 20-Point Programme including of targets. Targets for the Eighth Five Year Plan have not been fixed. How ever targets for afforestation are fixed annually on the basis of ability of funds with the Central State Governments. The target for afforestation for the country for 1992-93 is 1.064 million hectares for planting on public lands and a distribution of 145 crore seedlings for planting on private lands. The state-wise targets for 1992-93 are at Statement.

## Statement

(Area (Seedlings in	in lakh	hectares) numbers)
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											1	Revised Target for 1992-93			
Sl.No. Name of the State/UT												Seedli ngs Distri bution (For p lant- ing on p vt. lands)	Area (PtFclands) including forestlands)		
1.	<u>-</u>			2					·			3	4		
—— 1	Andhra	Pra	đesh					<u> </u>	•			1850.00	63450.00		
2	Anunact	ml	Prades	sh				٠			•	5.00	7200.00		
3	Assam		•	•			•					25.00	25000.00		
4	Bihar		•									600.00	48000.00		
5	Goa											25.00	1500.00		
6	Gujarat	3	. •	,		,						2500.00	70000.00		

1	2										3	4
7	Haryana					•					300.00	37050.00
8	Himachal Pra	adesi	à.	•							90.00	32500.0
9	Jammu & K	ashn	ni <b>r</b>		•			•	•	•	50.00	20000.0
10	Karnataka	•	•	•	•	•	•	•	•	•	555.00	33500.0
11	Kerala .	•	•	•	•	•	•	•	•	•	160.00	25000.0
12	Madhya Prad	les <b>h</b>			•		•	•	•		690.00	110000.0
13	Maharashtra		•	•	•		٠	٠	•	•	1150.00	163000.0
14	Manipur	•	٠	•	•	•	•	•	•	٠	25.00	9000.0
15	Meghalaya	•	٠	•	•	•	٠	٠	•	•	125.0)	13000.00
16	Mizoram.		•	•	٠	•	•	•	•	•	10.00	12333.0
17	Nagaland				•	•			•		119.00	5350.0
18	Orissa .										500.00	63333.0
19	Panjab .										73.03	17333.0
20	Rajasthan										353.0)	65000.0
21	Sikkim .										15.03	8000.0
22	Tamil Nadu										875.00	65000.0
23	Tripura										53.03	15222.0
24	Uttar Pradesh	l									3333.0)	90000.00
25	West Bengal							_			1000.00	50000.0
26	A & N Islan		,	·	•	•	•	•	•	•	5.00	3200.0
27	Chandigarh		•	•	•	•	•	•	•	•		
			•	•	•	•	•	•	•	•	0.00	400.0
	D & N Have		٠	٠	•	•	•	•	•	•	10.00	1000.0
29	Daman & Diu	ì	•	•	•	•	•	•	٠	•	1.00	100.00
30	Delhi .	•	•	•	•	٠	•	٠	•	•	50.03	2000.0
31	Lakshadweep			•	•	•	٠	•	•	•	3.00	50.0
32	Pondicherry		•		•	•	•				1.00	200.00
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